COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 222 OF 2014 & IA NO. 125 OF 2015 & APPEAL NO. 223 OF 2014 & IA NO. 126 OF 2015

Dated: 12th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Mula Pravara Electric Co-operative Society Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

ORDER

The bench is unable to take up these matters today due to administrative reasons. By consent of the parties, the matters are adjourned to <u>06.09.2017.</u>

(Court Master)

ts/kt